

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1190/2019

AJAY SHARMA

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 12-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms. Parul Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete upon both the respondents but no one has entered appearance on their behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB